


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 44/14	TP 62/16	Hearing	397/ 398	Mangala Investments Ltd. & 4 Ors. Vs. Canara Land Investments Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	A. K. Mylsamy 98860 1111	Counsel for respondents	

Counsel for petitioner is present. Counsel for respondent is also present. The matter is posted for final hearing.

List it on 02.11.2017.


MEMBER (J)